

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
APPLICATION NO.39 OF 2024(SZ)

Applicant(s) :: Sri. Jonatt Jose, S/o Sri. Jose, Nalukettu, Koratty

Respondents :: The Secretary, MoEF and CC & others

Volume – 1

INDEX

Sl No	Description	Page No.
1	Report filed by the Environmental Engineer, Sixth respondent as per the order dated 28.03.2025	1-2

Dated this 16th day of June, 2025.



REMA SMRITHI VK
Standing Counsel for KSPCB
R6



SIXTH RESPONDENT

DINESH K.S
Environmental Engineer
Kerala State Pollution Control Board
District Office, Thrissur

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERNZONE, CHENNAI

Application no. OA 39 of 2024 (SZ)

Applicant(s) : Sri. Jonatt Jose,

S/o Sri. Jose, Nalukettu, Koratty

Vs.

Respondents :The Secretary, MoEF and CC & others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE,
THRISSUR, THE 6th RESPONDENT**

1. This respondent has submitted a report dated 27.03.2025 and an order of the Hon'ble NGT was issued on 28.03.2025 directing this respondent to conduct ambient air and stack monitoring once full-fledged activities of the company begun. The unit informed vide letter dated 20.05.2025 that they have completed the modernization and have resumed the full activities. So, in compliance with the order of the Hon'ble NGT dated 28.03.2025 inspection was done on 21.05.2025.
2. The petitioner Sri Jonatt Jose was met at his residence before starting the monitoring. He informed that there is severe smell during the working of the unit and nowadays the smell is heavily felt in the west direction from the unit. The factory was working with three furnaces under firing and three furnaces in cooling stage. The raw materials quartz and pet coke are ground and gathered to form a heap in more or less trapezoidal shape. At the centre of this heap graphite powder is laid which conducts electricity and thereby providing the required


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- temperature for the reaction. Huge concrete blocks of about 3.0m height are placed around these heaps before the reaction. After the reaction period of about 48 hours the concrete blocks are removed and the materials are allowed to cool and then the products are crushed to the desired size and packed.
3. At the time of inspection three furnaces were under firing and three in cooling stage. Newly installed air pollution control measures are operational. Suction hoods were placed on top of each furnace under firing and cooling and the duct from each hood leads to cyclone separator, dust separation unit and then to chimney. Three blowers having 110KW each are provided between the Air Pollution Control Devices and the chimney. Three cyclone separator and three dust separation units were provided. The gas from all these units are vented out through a single chimney of height of about 60m. Each dust separation system also has a water spray counter current to the flow of the gas.
 4. As pointed out by the petitioner inspection was conducted at the residence of Sri. Ayyappan which is on the west side of the factory. Smell was felt at this point during the inspection. Hence it was decided to conduct ambient air monitoring at this residence with the concurrence of the petitioner. Even though ambient air monitoring was started the same could not be continued due to the heavy rain because of the early onset of the monsoon.
 5. However, stack monitoring was completed. The concentration of particulate matter, oxides of Nitrogen and sulphur dioxide are 33.6 mg/Nm³, 2 mg/Nm³, 3mg/Nm³ respectively. The concentrations are within the limit as per the standards (vide the Consent to Establish dated 14.02.2025). True copy of the same is attached herewith as

Annexure R6 -a



Dinesh K.S.

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District Office, Thrissur

6. It is respectfully submitted that due to the intermittent heavy rains and monsoon further monitoring could not be conducted and it is also submitted that further inspections are required for identifying the reason for the smell and to suggest additional control measures if required. Hence it is requested that a time period of two months may be allowed for completing the procedure.

Dated this the 16th day of June, 2025



SIXTH RESPONDENT



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കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

മണ്ണെണ്ണിക് സ്ക്വയർ, മൂന്നാം നില, പാരവട്ടാനി, ഒല്ലൂക്കര പി.ഒ., തൃശ്ശൂർ-680655

KERALA STATE POLLUTION CONTROL BOARD

Majestic Square, 3rd Floor, Paravattani, Ollukkara P.O., Thrissur-680655

PCB/TSR/IC/176/07

Date: 12.06.2025

STACK MONITORING REPORT

Name and Address of the Unit : M/s. Carborundum Universal LTD,
Nalukettu, Koratty, Thrissur

Date of Sampling : 21.05.2025

Stack No : 1

Volume of Emission : 189429/Nm³/Hr

Concentration Load PM : 33.6 mg/Nm³

Pollution Load PM : 152.76 Kg/Day

Oxides of Nitrogen as NO_x : < 2 mg/Nm³

Sulphur dioxide as SO₂ : < 3 mg/Nm³

ENVIRONMENTAL ENGINEER